

Central Administrative Tribunal

Principal Bench, New Delhi

O.A. No.212/2020

Thursday, this the 23rd day of January 2020



Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)

Indian Foreign Service B Gazetted Officer's Association
 Through its President

Mr. Ashok Kumar
 s/o late Mohan Lal
 aged about 52 years, Group B
 r/o H.No.B-53, Village Badkhal
 PO & District – Faridabad
 Haryana, PIN 121001

Office at Ministry of External Affairs
 Jawahar Lal Nehru Bhawan, Janpath
 New Delhi – 110 001

..Applicant
 (Mr. Bhanu Gupta, Advocate for Mr. Ankur Chhibber,
 Advocate)

Versus

1. Union of India through the Foreign Secretary
 Ministry of External Affairs
 South Block, New Delhi
2. Joint Secretary (AD)
 Ministry of External Affairs
 South Block, New Delhi
3. Deputy Secretary (FSP & Cadre)
 Ministry of External Affairs
 South Block, New Delhi
4. Department of Personnel & Training
 Through its Secretary
 North Block, New Delhi

...Respondents
 (Mr. Amir Sheikh, Advocate for Mr. Hanu Bhasker,
 Advocate)

O R D E R (ORAL)



Justice L. Narasimha Reddy:

The applicant is the Association of Indian Foreign Service (IFS) 'B' Gazetted Officers. It is stated that process to promote the officers of Grade I of IFS (Under Secretaries) to the Senior Scale of IFS against the vacancies of recruitment years 2017-18 and 2018-19 was initiated in the recent past, and though there existed 54 vacancies for those years, recommendations were made by the Departmental Promotion Committee (DPC) in respect of 11 vacancies only. By furnishing the breakup of the vacancies for those years and their point of view, the applicants submitted representations on 04.01.2019 and 29.03.2019 to the cadre controlling authority, i.e., the 1st respondent.

This O.A. is filed with a prayer to direct the respondents to dispose of the representations made by them and to conduct a Review DPC for the remaining vacancies. Reference is also made to a memorandum dated 02.01.2019.

2. We heard Mr. Bhanu Gupta for Mr. Ankur Chhibber, learned counsel for applicant and Mr. Amir



Sheikh for Mr. Hanu Bhasker, learned counsel for respondents, at the stage of admission.

3. The grievance of the applicants seems to be about the number of vacancies that were available for the recruitment years 2017-18 and 2018-19. According to them, 54 vacancies were available, but recommendations were made by the DPC for 2 posts for the year 2017-18 and 9 posts for 2018-19.

4. The circumstances under which the DPC recommended only 11 officers for promotion to the Senior Scale and whether there existed any other vacancies, need to be examined by the respondents. In a way, the relief claimed in the O.A. itself is for disposal of the representations.

5. We, therefore, dispose of the O.A. directing the 1st respondent to pass orders on the representations dated 04.01.2019 and 29.03.2019 submitted by the applicants, within two months from the date of receipt of a copy of this order and communicate the same to the applicants.

There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 23, 2020
/sunil/